

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 299 OF 2015 &  
IA NO. 479 OF 2015**

**Dated: 25<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jharkhand Urja Sancharan Nigam Ltd. & Ors.**

**.... Appellant(s)**

**Vs.**

**M/s Kohinoor Power Pvt. Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar  
Mr. Aabhas Parimal  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Devashish Bharuka  
Ms. Jennifar Roita Xavier for R-1  
Mr. Farukh Rasheed for R-2

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **02.02.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt